CORRIGENDUM

CENTRAL RECRUITMENT AGENCY PUNJAB AND HARYANA HIGH COURT CHANDIGARH

RELAXATION IN UPPER AGE LIMIT FOR PHYSICALLY HANDICAPPED PERSONS OF PUNJAB (FOR DISTRICT COURTS OF PUNJAB)

No.9C/CRA/PB/2013 dated 19.02.2013

Vide advertisement nos. 6C/CRA/PB/2012 and 6S/CRA/PB/2012 dated 23.11.2012 published in various newspapers, online applications were invited for filling up vacant posts of Clerks and Stenographer Grade-III in the Subordinate Courts of Punjab. In view of letter No.10/26/95-5S/1252 dated 02.05.1997 since adopted for Subordinate Courts of Punjab by the Hon'ble High Court, the upper age limit for Physically Handicapped persons as spelt out in the abovesaid advertisements for the post of Clerk and Stenographer Grade-III has been relaxed upto 10 years, over and above the existing upper age limit for direct recruitment for the State of Punjab. Therefore, the age limits for such candidates, as on 01.01.2012, is as under:-

Sr. No.	Category	Minimum Age Limit	Maximum Age Limit
1.	PHC (General) of Punjab	18	48
2	PHC (SC) of Punjab	18	53
3.	PHC (BC/OBC) of Punjab	18	53

Accordingly, in continuation of the aforesaid advertisements, online applications are invited from eligible Physically Handicapped candidates of State of Punjab, who could not apply earlier for the post of Clerks, Stenographers Gr.III. The eligible candidates can apply for the above said posts online at www.recruitmenthighcourtchd.com as per following schedule:-

Appicants can apply online from : 21.02.2013

Last date/time for Registration Step I : 28.02.2013 11:59 P.M

Last date/time for Registration Step II : 01.03.2013 11:59 P.M

Last date for editing of Application : 01.03.2013

Fee concession will be available to the candidates according to their respective original category. The other terms and conditions as spelt out in original advertisements/notifications having Nos.6C/CRA/PB/2012 and 6S/CRA/PB/2012 shall remain unchanged.

Sd/-OSD(Recruitment) for Registrar General